

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

44. C.P.(IB) -1278(MB)/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2024**

NAME OF THE PARTIES: - State Bank of India
V/s
Mr. Maganti Ankineedu

Section: 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Ms. Megharanjani Chandu i/b Krishnamurthy & Co appeared for the Petitioner through VC. Adv. Ashish Pyasi a/w Adv. Anjali Shahi appeared for the Respondent/Personal Guarantor. Due to paucity of time the matter could not be taken up. List this matter on **19.03.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)